

1. Motion by the Hon'ble Speaker

The following motion was moved by the Hon'ble Speaker and carried:

All the items mentioned in today's List of Business will be considered, such as Question hour, Zero hour and other business but if the House agrees debate on the Governor's Address should be held first.

2. Motion of Thanks and Discussion on Governor's Address

The following motion on Governor's Address was moved by Sardar Gurpreet Singh Banawali, M.L.A, which was seconded by Sardar Amritpal Singh Sukhanand, M.L.A:-

"That the Members of this House assembled in the Session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House on the 1st, March, 2024."

Thereafter, the following Members took part in the discussion and spoke for the time as mentioned against their names:-

1) Sardar Gurpreet Singh Banawali, Aam Aadmi Party	10 minutes
2) Sardar Amritpal Singh Sukhanand, Aam Aadmi Party	17 minutes
3) Sardar Kuldeep Singh Dhaliwal, Minister of NRI Affairs	09 minutes
4) Smt Sarvjit Kaur Manuke, Aam Aadmi Party	15 minutes
5) Sardar Amansher Singh(Shery Kalsi), Aam Aadmi Party	15 minutes
6) Dr.Nachhatar Pal,Bahujan Samaj Party	04 minutes
7) Sardar Manpreet Singh Ayali, Shiromani Akali Dal	03 minutes
8) Smt. Inderjit Kaur Mann, Aam Aadmi Party	23 minutes
9) Sardar Jai Krishan Singh, Hon'ble Deputy Speaker	15 minutes
10) Dr.Sukhwinder Kumar Sukhi, Shiromani Akali Dal	09 minutes
11) Sardar Manjit Singh Bilaspur, Aam Aadmi Party	16 minutes
12) Dr.Charanjit Singh, Aam Aadmi Party	14 minutes
13) Sardar Jasvir Singh Raja Gill, Aam Aadmi Party	04 minutes
14) Sardar Rupinder Singh, Aam Aadmi Party	07 minutes
15) Shri Sandeep Jakhar, Indian National Congress	07 minutes
16) Rana Inder Pratap Singh, Independent Member	11 minutes

The Hon'ble Chief Minister, by way of reply, to the discussion spoke for 37 minutes.

3. Vote on the Motion of Thanks on Governor's Address

The following motion moved by Sardar Gurpreet Singh Banawali, M.L.A on the 4th March, 2024 and seconded by Sardar Amritpal Singh Sukhanand, MLA was put to the vote of the House and carried:-

"That an address be presented to the Governor in the following terms:-

That the Members of this House assembled in this Session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House on the 01st March, 2024."

4. Presentation of Gift by Hon'ble Chief Minister to Hon'ble Speaker

Prior to the beginning of Motion of Thanks and discussion on Governor's Address, the Hon'ble Chief Minister sent a gift to the Hon'ble Speaker in a sealed envelope which was opened by the Hon'ble Speaker in the House and there was a lock and a key in it. The Hon'ble Chief Minister told the House that this act of presenting such a gift by any leader of the House to the Custodian of the House would be first of its kind in the politics of India and symbolically this lock has been presented so that it may be put on the entry gate of Members of the opposition party that would serve as symbol of past sessions that Members of opposition parties may not leave the House without listening the reply to the Motion of Thanks and Discussion on Governor's Address.

5. Resolution

Sardar Balkar Singh, Parliamentary Affairs Minister moved the following resolution in the House and was carried:-

As contained in the Rule 17(A) of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha, no Member shall interrupt the Governor when he is addressing the House or shall display any placard or raise any slogan or lodge any protest or raise any point of order, indulge in debate or discussion immediately preceding, during or immediately following the Governor's Address. There is also provision in above mentioned rules that any lapse shall be treated as contempt of the House and action shall be taken against the violating Members.

On 1st March, 2024, when Hon'ble Governor started his address in this August House then all the Members of Indian National Congress except Shri Sandeep Jakhar present in the House obstructed his address, displayed placards, raised slogans, staged a protest, entered into arguments and raised slogans against the Government in the well of the House. These Members completely disrupted the Hon'ble Governor to address in the House amid vociferation. The Hon'ble Governor also felt displeased with this and asked the Members over and over again not to resort to such act and he also urged that after concluding this address as per rules Members can raise their points during the discussion but the Members continued the vociferation in the House. They deliberately interrupted due to which the Hon'ble Governor had to leave his address in between.

Therefore, this House strongly condemns this act of the Members of the Indian National Congress Party present in the House on 1st March, 2024. By doing so these Members have undermined the dignity of the House and violated the decorum of the House. Therefore strict action be taken by the Hon'ble Speaker against the Members of the Indian National Congress present in the House on 1st March, 2024 except Shri Sandeep Jakhar in violation of Rule 17 (A) of Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha and this matter be handed over to the Privilege Committee.

6. **Observation by the Hon'ble Speaker as per following after the approval of said Resolution**

After approving the said resolution, the Hon'ble Speaker observed that "The motion passed today by the House is very serious matter. To maintain the decorum of the House is the duty of every Member irrespective of ruling or opposition party. Therefore, all the Members must uphold the dignity of the House. So, by acting upon this resolution and taking notice of the misconduct of all the Members concerned, I do assign this issue to Privilege Committee of Punjab Vidhan Sabha to submit a report after scrutiny."

7. **Observation by the Hon'ble Speaker**

The Hon'ble Speaker observed that "It's our duty to respect each other. If we resort to derogatory language we exhibit our etiquettes. Therefore, I would urge again and again to abstain from rudeness. Maintain balance and have control on tongue only then we could live to the expectations of the people. People have not sent us here for foul-mouthing."

8. **Regarding extension of time of the House**

With the consent of the House, the Hon'ble Deputy Speaker extended the time of today's sitting till the completion of today's Business.

9. **Ruling by the Hon'ble Deputy Speaker**

The Hon'ble Deputy Speaker on raising the issue of violation of Privileges by the Members of opposition drew their attention to Rule 253 of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha.

10. **Walk out**

All the Members of Indian National Congress Party present in the House staged a walk out from the House while raising slogans as a protest for not being given time to speak to leader of opposition to raise the issue of words used by the Hon'ble Chief Minister in context of the Member of Indian National Congress Party Shri Sukhwinder Singh Kotli.

11. **Questions**

(a) **Starred Questions:**

Total no. of questions on the order paper	Answered	Not put	Postponed	Answered under Rule 38	No. of Supplementaries
20	14	5	1	-	21

(b) **Unstarred Questions: 18**

12. **Announcement by the Hon'ble Speaker regarding Panel of Chairmen**

The Hon'ble Speaker made an announcement under Rule 13 (1) of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly) regarding nomination of the following Members to serve on the Panel of Chairmen:

1. Shri Budh Ram, MLA;
2. Sardar Pargat Singh Powar, MLA;
3. Smt. Inderjit Kaur Mann, MLA;
4. Dr. Sukhwinder Kumar Sukhi, MLA;

13. Announcement by the Secretary

The Secretary laid on the Table of the House a statement showing the details of the bills which were passed by the 16th Punjab Vidhan Sabha during its Third, Fourth (Budget) and Fifth Session and which have since been assented to by the Governor.

14. Calling Attention Notice

1. Sardar Devinderjeet Singh Laddi Dhose, M.L.A drew the attention of the Public Works(B&R) Minister towards improper procedure being followed while raising the level of roads in State.

(No.2)

The Public Works (B&R) Minister gave a reply.

15. First Report of the Business Advisory Committee

The Hon'ble Speaker presented the First Report of the Business Advisory Committee in the House regarding the business to be transacted by the Punjab Vidhan Sabha from 04.03.2024 to 15.03.2024.

The following motion moved by the Parliamentary Affairs Minister was put to the vote of the House and carried unanimously:-

"That this House agrees with the recommendations contained in the First Report of the Business Advisory Committee."

16. Adjournment of the House for short period

The Hon'ble Speaker adjourned the House from 11.26 A.M to 11.41A.M.

The Hon'ble Deputy Speaker occupied the chair of the House from 12.52 P.M to 1.04 P.M, from 02.36 P.M to 03.38 P.M and from 05.15 P.M to 05.21 P.M.

The House, then adjourned till 10.00 A.M on Tuesday, the 05th March, 2024.

**CHANDIGARH:
THE 4th MARCH, 2024**

**RAM LOK KHATANA,
SECRETARY.**